

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI, SPECIAL BENCH (COURT – II)

Item No. 207
(IB)-2087(ND)2019

IN THE MATTER OF:

M/s. Sahaj Bharti Travels

...

Applicant/Petitioner

Versus

M/s. HCL Technologies Limited

...

Respondent

Under Section: 9 of IBC, 2016

Order delivered on 08.12.2020

CORAM:

SHRI. ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (J)


SHRI. NARENDER KUMAR BHOLA,
HON'BLE MEMBER (T)

PRESENTS:

Advocates for Respondent - Sameer Jain, Jayashree Parihar, Aastha Saxena

ORDER

Renotify this case on 27.01.2021.


(T.S. SINGH)
COURT OFFICER